

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY, NEW DELHI
(Appellate Jurisdiction)**

IA NO. 550 of 2016 IN DFR NO. 3056 OF 2016

&

IA No. 551 of 2016

Dated : 29th November, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

Shri Rama Shankar Awasthi & Anr.

.... Appellant(s)

Vs.

Uttar Pradesh Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Mr. C.K. Rai
Mr. Umesh Prasad for R-1

Mr. Aditya Shankar

Ms. Ritika Singhal for R-3

Ms. Arunima Kedia for R-2

ORDER

Learned counsel for Respondent No.2 is stated to be in some personal difficulty.

List the matter on **19.12.2016.**

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

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